CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

Contempt Petition No. 35/2016 in

Original Application No. 192 of 2015

This the 30th day of January, 2019

Hon'ble Ms. Jasmine Ahmed, Member – J Hon'ble Mr. Devendra Chaudhry, Member - A

Raj Kishore Pandey, aged about 63 years, S/o late Mathia Oran, R/o MMD-1/374 LDA Colony, Kanpur Road, Lucknow.

..... Applicant

By Advocate: Sri Dharmendra Awasthi.

VERSUS

- 1. Sri B. Chandra Shekhar, Chief Post Master General, U.P. circle, Lucknow.
- 2. Sri V.K. Dakshh, Director, Postal Services, Lucknow.
- 3. Sri Mohd. Shahnawaz Akhtar, Senior Superintendent of Posts Offices, Lucknow Division, Lucknow.

..... Respondents

By Advocate: Sri Alok Trivedi (R-3) / Sri P.K. Singh

ORDER (ORAL)

Delivered by: Hon'ble Ms. Jasmine Ahmed, Member - J

Sri Dharmendra Awasthi present for the applicant. Sri Alok Trivedi present for the respondents.

- 2. Learned counsel for the respondents contended that the order of this Tribunal was assailed before the Hon'ble High Court. The order of this Tribunal was firstly stayed by the Hon'ble High Court and ultimately it was allowed in favour of the respondents vide order dated 23.04.2018.
- 3. Accordingly, the contempt petition is dismissed having been infructuous and notices stand discharged. Document filed by the respondents alongwith judgement of the Hon'ble High Court is taken on record.

(Devendra Chaudhry) Member (A) (Jasmine Ahmed) Member (J)